

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the of Tamil Nadu on 10th May, 2022 is published together with Statement of Objects and Reasons for general information:-

L.A Bill No. 41 of 2022

A Bill to repeal certain enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-third Year of the Republic of India as follows:—

1. This Act may be called the Tamil Nadu Repealing Act, 2022. Short title.

2. The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fifth column thereof. Repeal of certain enactments.

3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.

REPEALS.
(See section 2)

S.No. (1)	Year (2)	Number (3)	Short Title (4)	Extent of Repeal (5)
<i>President's Act</i>				
1.	1976	31	The Tamil Nadu Debt Relief Act, 1976.	The whole (in its application to the State of Tamil Nadu)
<i>Tamil Nadu Acts</i>				
2.	1873	I	The Tamil Nadu Wild Elephant's Preservation Act, 1873.	The whole
3.	1879	II	The Nilgiris Game and Fish Preservation Act, 1879.	The whole
4.	1929	III	The Jaina Succession Act, 1928.	The whole
5.	1940	XX	The Indian Medical Degrees (Tamil Nadu Amendment) Act, 1940.	The whole
6.	1942	XXIV	The Chennai City Municipal, District Municipalities and Local Boards (Second Amendment) Act, 1942.	The whole
7.	1946	XVI	The Tamil Nadu District Municipalities and Local Boards (Second Amendment) Act, 1946.	The whole
8.	1947	II	The Tamil Nadu District Municipalities and Local Boards (Amendment) Act, 1947.	The whole
9.	1947	XXIV	The Tamil Nadu Municipal and Local Boards (Amendment) Act, 1947.	The whole
10.	1949	XXX	The Tamil Nadu Drugs (Control) Act, 1949.	The whole
11.	1949	XLVII	The Tamil Nadu Cotton (Trade Stocks) Census Act, 1949	The whole
12.	1951	XXIV	The Tamil Nadu District Municipalities, District Boards and Village Panchayats (Amendment) Act, 1951.	The whole
13.	1954	XXIV	The Societies Registration (Tamil Nadu Amendment) Act, 1954.	The whole
14.	1956	XXI	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1956.	The whole
15.	1959	21	The Indian Partnership (Tamil Nadu Amendment) Act, 1959.	The whole
16.	1960	10	The Tamil Nadu Anatomy (Amendment) Act, 1960.	The whole
17.	1960	11	The Tamil Nadu Corneal Grafting Act, 1960.	The whole
18.	1960	12	The Legal Practitioners (Tamil Nadu Amendment) Act, 1960.	The whole
19.	1961	4	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1961.	The whole
20.	1964	20	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1964.	The whole

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
(1)	(2)	(3)	(4)	(5)
21.	1964	29	The Travancore – Cochin Lime-shells (Control) Repeal Act, 1964.	The whole
22.	1965	8	The Tamil Nadu Cultivating Tenants Protection (Continuance) Act, 1965.	The whole
23.	1965	35	The Indian Partnership (Tamil Nadu Amendment) Act, 1965.	section 3 of the Act
24.	1971	9	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1971.	The whole
25.	1971	27	The Tamil Nadu Buildings (Lease and Rent Control) Second Amendment Act, 1971.	The whole
26.	1971	31	The Tamil Nadu Court-fees and Suits Valuation (Amendment) Act, 1971	The whole
27.	1971	32	The Tamil Nadu Buildings (Lease and Rent Control) Validation of Proceedings Act, 1971.	The whole
28.	1972	27	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1972.	The whole
29.	1972	38	The Tamil Nadu Debt Relief Act, 1972.	The whole
30.	1973	6	The Mettur Township, Courtallam Township and Bhavanisagar Township (Amendment) Act, 1972.	The whole
31.	1973	23	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1973.	The whole
32.	1975	23	The Tamil Nadu Occupants of Kudiyiruppu (Protection from Eviction) Re-enacting Act, 1975.	The whole
33.	1978	40	The Tamil Nadu Debt Relief Act, 1978.	The whole
34.	1979	40	The Tamil Nadu Debt Relief Act, 1979.	The whole
35.	1980	13	The Tamil Nadu Debt Relief Act, 1980.	The whole
36.	1981	18	The Tamil Nadu Cattle-disease (Amendment) Act, 1981.	The whole
37.	1982	38	The Indian Partnership (Tamil Nadu Amendment) Act, 1982.	The whole
38.	1982	50	The Tamil Nadu Debt Relief Act, 1982.	The whole
39.	1986	45	The Tamil Nadu Entertainments Tax (Amendment) Act, 1986.	The whole
40.	1986	46	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1986.	The whole
41.	1986	47	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 1986.	The whole
42.	1986	48	The Tamil Nadu Entertainments Tax (Fourth Amendment) Act, 1986.	The whole
43.	1986	59	The Tamil Nadu Khadi and Village Industries Board (Amendment) Act, 1986.	The whole

<i>S.No.</i> (1)	<i>Year</i> (2)	<i>Number</i> (3)	<i>Short Title</i> (4)	<i>Extent of Repeal</i> (5)
44.	1986	73	The Tamil Nadu Entertainments Tax (Special Provisions and Validation) Act, 1986.	The whole
45.	1986	80	The Tamil Nadu Entertainments Tax (Fifth Amendment) Act, 1986.	The whole
46.	1992	16	The Tamil Nadu G.D. Naidu Agricultural University (Amendment) Act, 1992.	The whole
47.	1992	30	The Tamil Nadu General Sales Tax (Amendment) Act, 1992.	The whole
48.	1992	31	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1992.	The whole
49.	1992	37	The Tamil Nadu Tax on Luxuries in Hotels and Lodging Houses (Amendment) Act, 1992.	The whole
50.	1992	52	The Tamil Nadu Agricultural University (Third Amendment) Act, 1992.	The whole
51.	1992	54	The Tamil Nadu Entertainments Tax (Amendment) Act, 1992.	The whole
52.	1993	5	The Tamil Nadu Agricultural University (Second Amendment) Act, 1992.	The whole
53.	1993	22	The Tamil Nadu Entertainments Tax (Amendment) Act, 1993.	The whole
54.	1993	24	Tamil Nadu General Sales Tax (Amendment) Act, 1993.	The whole
55.	1993	25	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1993.	The whole
56.	1994	2	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1993.	The whole
57.	1994	3	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 1993.	The whole
58.	1994	11	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1994.	The whole
59.	1994	17	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1993.	The whole
60.	1994	32	The Tamil Nadu General Sales Tax (Amendment) Act, 1994.	The whole
61.	1994	33	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1994.	The whole
62.	1994	37	The Tamil Nadu Entertainments Tax (Amendment) Act, 1994.	The whole
63.	1994	38	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1994.	The whole
64.	1994	55	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1994.	The whole

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
(1)	(2)	(3)	(4)	(5)
65.	1995	10	The Tamil Nadu General Sales Tax (Amendment) Act, 1995.	The whole
66.	1995	18	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1995.	The whole
67.	1995	19	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1995.	The whole
68.	1995	20	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1995.	The whole
69.	1995	21	The Tamil Nadu Entertainments Tax (Amendment) Act, 1995.	The whole
70.	1995	36	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 1995.	The whole
71.	1995	37	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 1995.	The whole
72.	1995	39	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1995.	The whole
73.	1996	10	The Tamil Nadu General Sales Tax (Amendment) Act, 1996.	The whole
74.	1996	30	The Tamil Nadu Sales Tax (Surcharge) Repeal Act, 1996.	The whole
75.	1996	32	The Tamil Nadu Tax on Luxuries in Hotels and Lodging Houses (Amendment) Act, 1996.	The whole
76.	1996	37	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1996.	The whole
77.	1996	38	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1996.	The whole
78.	1997	11	The Tamil Nadu General Sales Tax (Amendment) Act, 1997.	The whole
79.	1997	12	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1997.	The whole
80.	1997	13	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1997.	The whole
81.	1997	14	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Act, 1997.	The whole
82.	1997	30	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1997.	The whole
83.	1997	38	The Tamil Nadu Entertainments Tax (Amendment) Act, 1997.	The whole
84.	1997	39	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1997.	The whole
85.	1997	40	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 1997.	The whole

<i>S.No.</i> <i>(1)</i>	<i>Year</i> <i>(2)</i>	<i>Number</i> <i>(3)</i>	<i>Short Title</i> <i>(4)</i>	<i>Extent of Repeal</i> <i>(5)</i>
86.	1997	60	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 1997.	The whole
87.	1998	2	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 1998.	The whole
88.	1998	3	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1998.	The whole
89.	1998	19	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Act, 1998.	The whole
90.	1998	20	The Tamil Nadu General Sales Tax (Amendment) Act, 1998.	The whole
91.	1998	21	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1998.	The whole

STATEMENT OF OBJECTS AND REASONS.

The State Law Commission, Tamil Nadu has recommended in its various Reports to repeal certain enactments, as the said enactments have become obsolete and redundant. The Government considered the said recommendations of the State Law Commission and have decided to repeal such obsolete and redundant laws.

2. The Bill seeks to give effect to the above decision.

S. REGUPATHY,
Minister for Law.

Secretariat,
Chennai-600 009,
10th May 2022.

K. SRINIVASAN,
Secretary.